GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA UNSTARRED QUESTION NO. 2560 TO BE ANSWERED ON 01ST DECEMBER, 2016

SHARE OF MINING SECTOR IN GDP

2560. SHRI NALIN KUMAR KATEEL:

Will the Minister of **MINES** be pleased to state:

- (a) the share of mining sector in GDP of the country;
- (b) whether the Government has fixed any targets for increasing the share of this sector in GDP of the country, if so, the details thereof along with the action-plan chalked out for this purpose;
- (c) the total mining area in the country along with the area where mining is going on at present including production of each mineral during the last three years, state wise;
- (d) whether the Government has formulated any new policy to strengthen and develop the mining sector along with increasing revenue from this sector, if so, the details thereof and the time by which it is likely to be implemented; and
- (e) the details of the provisions made in the new policy to wipe out corruption and fraud in the mining sector?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) and (b): As per the Advance Estimates released by Central Statistical Office, the contribution of Mining & Quarrying Sector in the Gross Value Added (GVA) of all sectors in 2015-16 is 2.60%.

Increase in mineral production as per mining plan and / or Mine Development and Production Agreement (MDPA) is a commercial decision of the mining concession holders and is largely based on domestic and international demand for minerals at prevailing price.

(c): As per the information available with Indian Bureau of Mines (IBM), as on 31.03.2015, there were 3868 mining leases with an area of about 3.40 lakh hectares for minerals (excluding atomic, fuel and minor minerals). The details in this regards are at **Annexure I.**

The details of production of minerals (coming under the purview of the Mineral Conservation and Development Rules, 1988) during the last three years is at **Annexure II**.

(d): and (e): To strengthen and develop the mining sector, the Government has amended the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 through the MMDR Amendment Act 2015, which, inter-alia, provides for (i) grant of mineral concessions through auction by competitive bidding; (ii) extension of validity of lease period of existing leases; (iii) establishment of District Mineral Foundation for the benefit of persons and areas affected by mining operations; (iv) establishment of National Mineral Exploration Trust for the purposes of regional and detailed exploration; (v) simplification and removal of delays in the method of grant of mineral concessions; and (vi) stronger provisions for checking illegal mining.

For controlling illegal mining in the country, the Amendment Act has made stringent punitive provisions for combating illegal mining. Illegal mining has been made punishable with imprisonment for a term which may extend to five years and with fine which may extend to five lakh rupees per hectare of the area. Provisions have been made for setting up of Special Courts for the purpose of providing speedy trial of offences relating to illegal mining.

Annexure I & II as referred in reply to Lok Sabha unstarred question number 2560 for 01.12.2016 regarding 'Share of Mining Sector in GDP' asked by Shri Nalin Kumar Kateel

State Wise Summary of Lease Distribution as on 31.03.2015 (All India)

Sl. No.	State	No. of Leases	Lease area (Hect.)	
1	Andhra Pradesh	419	25238.40	
2	Assam	7	889.50	
3	Bihar	12	387.47	
4	Chhattisgarh	188	22997.03	
5	Goa	90	7402.98	
6	Gujarat	456	22174.43	
7	Haryana	4	46.85	
8	Himachal Pradesh	41	2532.63	
9	Jammu & Kashmir	35	2012.48	
10	Jharkhand	166	23671.72	
11	Karnataka	398	44753.79	
12	Kerala	15	2246.49	
13	Madhya Pradesh	613	32112.90	
14	Maharashtra	172	12534.42	
15	Manipur	1	132.78	
16	Meghalaya	17	601.29	
17	Odisha	397	68930.28	
18	Rajasthan	167	47268.35	
19	Sikkim	3	96.32	
20	Tamil Nadu	543	9373.58	
21	Telangana	110	10966.12	
22	Uttar Pradesh	5	3397.80	
23	Uttarakhand	5	183.04	
24	West Bengal	4	20.88	
Total		3868	339971.53	

Excludes the mining leases of the minerals declared as 'Minor" vide Gazette Notification Part II, Section 3, Sub-section (ii) dated 10th February, 2015.

Mineral wise production from 2013-14 to 2015-16 (P)

Annexure II

Mineral	Unit	2013-14	2014-15	2015-16 (P)
Bauxite	Tonne	22319148	22493671	28133516
Chromite	Tonne	2878320	2164163	2893997
Copper Ore	Tonne	3777772	3505348	3907823
Gold Ore	Tonne	420429	447278	534907
Iron Ore	Thousand Tonne	152183	129321	155910
Lead & Zinc Ore	Tonne	9281807	9362659	10453037
Manganese Ore	Tonne	2626291	2369481	2147629
Tin Conc.	Kg	34862	24685	13541
Apatite	Tonne	1300	930	150
Phosphorite	Tonne	1453580	1607215	1473722
Asbestos	Tonne	172	0	0
Diamond	Crt	37517	36107	36070
Fluorite(graded)	Tonne	2487	2946	2333
Flint Stone	Tonne	459	244	253
Garnet (abrasive)	Tonne	483559	91394	81794
Graphite (r.o.m.)	Tonne	146390	116712	134568
Kyanite	Tonne	3679	6255	2901
Sillimanite	Tonne	67265	66273	70447
Limestone	Thousand Tonne	280863	293273	303815
Limeshell	Tonne	18750	16353	10029
Magnesite	Tonne	196940	285009	265022
Marl	Tonne	3254486	2179488	2389706
Moulding Sand	Tonne	29963	6383	25852
Selenite	Tonne	531	207	3103
Vermiculite	Tonne	11851	19336	23267
Wollastonite	Tonne	192712	186524	175348

Source: Indian Bureau of Mines

(P): Provisional

Note: This excludes 31 minerals declared as minor minerals vide notification dated 10.02.2015